

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 460/2023

C. H. JANAKI

Petitioner(s)

VERSUS

C. H. SARANRAJ

Respondent(s)

(IA No. 37120/2023 - STAY APPLICATION)

Date : 04-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Anand Padmanabhan R., Adv.
Mr. V. Sridhar Reddy, Adv.
Mr. Swayam Prakash Kashyap, Adv.
Mr. Abhijit Sengupta, AOR
Ms. Kuheli Mitra, Adv.

For Respondent(s) Mr. S. Gowthaman, AOR
Mr. B Karunakaran, Adv.
Mr. Sai Teja, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the parties are willing to make an endeavour for mediated settlement. Hence, the case is referred to the Supreme Court Mediation Centre.

The parties are directed to appear virtually before the Supreme Court Mediation Centre on 17^h May, 2023 at 02.30 p.m.

Mediation report to be submitted within two months from today.

List immediately after receipt of the mediation report.

Let a copy of this order be sent to the Coordinator of the Supreme Court Mediation Centre.

(INDU MARWAH)
COURT MASTER (SH)

(RENU KALIA)
BRANCH OFFICER(NSH)